

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):  
Advocate for  
Applicant(s):

Respondent(s):  
Respondent (s):

Notes of the registry

Orders of the Tribunal

Q.A. No. 290/00345/15  
Mr. Indresh Kumar Meena vs. Ministry of Railways  
Date of Order: 01/09/2015

Mr. S.P. Singh present for applicant.

Matter relates to transfer in Railways. Issue notices 'Dasti'.

Heard on I.R. Counsel for applicant submitted that the applicant belonging to ST category is Driver Grade-I in Office of North Western Railway Jaipur and he has been transferred from Jaipur to Bikaner Division vide order dated 25.08.2015 (Annex. A/1) and contended that he has been transferred on malafide ground and in this regard the applicant also submitted representation dated 26.08.2015 (Annex. A/4). Counsel for applicant submitted that as per directions No. E(SCT)74 CM 15/58 dated 14.01.1975 "The employees belonging to Scheduled Castes and Scheduled Tribes should be transferred very rarely and for very strong reasons only" but the applicant has simply been transferred without any basis and therefore, he prays that operation of order dated 25.08.2015 (Annex. A/1) may be stayed.

Considered the aforesaid contentions and perused the record. It appears that the applicant filed representation dated 26.08.2015 (Annex. A/4), against his transfer order dated 25.08.2015 (Annex. A/1) and filed OA soon thereafter on 31.08.2015. However, the representation is

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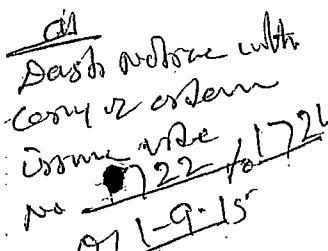
pending before the respondents, therefore, it is considered sufficient at this stage to direct the respondents, as an interim measure, not to relieve the applicant for next 14 days, in case, he has not been relieved till today. The respondents may also consider the representation of the applicant dated 26.08.2015 (Annex. A/4) as per law.

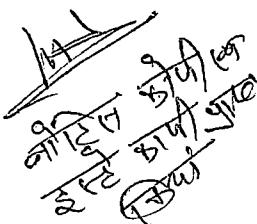
Case file/paper book alongwith other relevant documents may be sent to CAT Jaipur Bench, as per procedure in vogue, for further hearing.

Put up the matter on 14/09/2015.

  
[Meenakshi Hooja]  
Administrative Member

ss

  
Date notice with  
copy or order  
Issue v/s  
No 1722 to 1724  
02-9-15

  
1/12/15 5/10/15  
2/12/15 5/10/15  
3/12/15 5/10/15  
4/12/15 5/10/15